

## **Regarding the issue of Eastern Nagaland People`s Organisation**

**SHRI S. SUPONGMEREN JAMIR (NAGALAND):** Thank you, Madam, for giving me the time. I want to bring up the issue of Eastern Nagaland People's Organisation.

In Nagaland, we have 16 districts. Out of 16 districts, six districts are asking for a separate State. This was started from 25<sup>th</sup> November, 2010. The people of ENPU have been deprived of employment. Adequate fund allocation was also not done and the Act East Policy was not implemented properly for Eastern Nagaland people. Nothing was done for them in respect of natural wealth, native skill talent, infrastructure, roads and highways, transport, education and health.

We have three international trade centres, that is, DAN (Pangsha), Lungwa and Mimi. But they were also not taken care of well by the Government. They have been asking for the upgradation of village roads. The State Government formed a committee on 23<sup>rd</sup> May, 2011 and all the replies have been given regarding their demand for a separate State.

The State Government had proposed for an autonomous State. But the ENPU rejected it. They want a separate State. The BJP Government has agreed to give the Frontier Nagaland Territory. The ENPU has accepted that.

Now, due to the delay in fulfilling that promise, they have abstained from voting in the last parliamentary election. They have also abstained from voting in the regional council elections. It is deteriorating the situation. We need to bring social harmony among our Naga people.

So, I would like to know about the tripartite talk among the Government of India, the State Government of Nagaland and the ENPU about the Memorandum of Settlement of 6<sup>th</sup> December, 2022. So, I would like to appeal to the Home Ministry, through you, to kindly take up the matter urgently and solve the problem. Thank you.